# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## RAJYA SABHA UNSTARRED QUESTION NO- 1435

ANSWERED ON- 31/07/2025

#### MODERNIZATION OF SPORTS INFRASTRUCTURE

#### 1435. DR. ASHOK KUMAR MITTAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the detailed status report on the condition of sport infrastructure facilities, including year-wise data of funds allocated versus utilized for maintenance in the last five years;
- (b) the steps taken by Government to ensure regular maintenance and modernization of sports infrastructure in smaller towns and monitoring of these efforts;
- (c) the measures taken to address the reported underutilization or neglect of sports facilities and any initiatives undertaken to involve local communities or sports organizations in maintaining and promoting these infrastructures; and
- (d) the manner in which Government plans to ensure equitable distribution of resources and accessibility to provide better facilities for athletes?

#### **ANSWER**

### THE MINISTER OF YOUTH AFFAIRS & SPORTS

#### (DR. MANSUKH MANDAVIYA)

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including regular maintenance and modernization of sports infrastructure, addressing the reported underutilization or neglect of sports facilities and undertaking initiatives to involve local communities or sports organizations in maintaining and promoting these infrastructures and ensuring equitable distribution of resources and accessibility to provide better facilities for athletes, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. However, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports stadiums, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html, respectively. The responsibility of maintenance of these sports infrastructure rests with the grantee. The Khelo India Scheme and NSDF are demand-driven schemes. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme.

\*\*\*\*